

AFFAIRS be pleased to state :

(a) whether long-range maritime patrol aircraft and more Harpoon missiles are figuring in American military aid to Pakistan in 1987 ;

(b) whether following the US Administration's decision to boost aid to Pakistan next year to a figure of 1669 million in 1986, the stage is now set for Washington to further clear another package of sophisticated weaponry to that country ; and

(c) if so, the reaction of Government in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : (a) Exact details are not yet available about the military hardware which Pakistan is to receive from USA in 1987.

(b) and (c) Our concerns regarding Pakistan's continued acquisition of sophisticated weapons from USA, which results in the diversion of resources from development to defence, were reiterated by the External Affairs Minister during his recent visit to USA. Government continues to maintain constant vigil over all developments having a bearing on the country's security.

Atomic Power Plant in Rajasthan

1517. SHRI VIRDI CHANDER JAIN : Will the PRIME MINISTER be pleased to state :

(a) whether any final decision has been taken with regard to the number of atomic power plants to be set up in the Seventh Plan, state-wise details ;

(b) whether any expert team had visited certain sites in Rajasthan in this connection ; and

(c) if so, the finding of the team and the final decision taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPART-

MENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (c) Unit-2 of Madras Atomic Power Station was synchronised to the grid in September 1985 and the two units at Narora in Uttar Pradesh are expected to be commissioned during the Seventh Plan Period. Two units of 235 MWe each are under construction at Kakrapar in Gujarat. Sites at Kaiga in Karnataka and Rawatbhata in Rajasthan have been approved for setting up two units of 235 MWe each at each location. Additional sites for new atomic power projects are under consideration of the Government.

(b) Yes, Sir.

Establishment of Integrated Management Pool

1519. SHRI C.P. THAKUR : Will the PRIME MINISTER be pleased to state :

(a) from when the Government is going to introduce the change in administrative set up of IAS officers and establish the integrated management pool ;

(b) whether it will apply to promotee IAS officers and officers of the police service ; and

(c) whether Government propose to introduce specialisation for IAS cadre ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) to (c) As part of the ongoing review of the administrative arrangements of the Government of India, this Ministry has undertaken a review of the career management aspects of officers of the Indian Administrative Service (IAS), particularly at the end of 11th and 17th year of service. Various proposals are under consideration. Among them are the need for specialisation and the establishment of an Integrated Management Pool. This review will apply to all IAS officers regardless of whether they are directly recruited or promoted from the State Civil Service. No final decision has yet been taken. In so far as the Indian Police Service is concerned, no

separate proposal is under consideration in this Ministry.

Areas Included in Hill Area Development Programmes

1520. SHRI BHATTAM SRIRAMA-MURTY : Will the Minister of PLANNING be pleased to state :

(a) the hill areas in the country identified for inclusion in the Hill Area Development Programme and criteria prescribed for delienation of hill areas ;

(b) whether any areas in the Andhra Pradesh are included in the same ;

(c) whether any of the areas in Andhra Pradesh become eligible for special assistance as per the criteria ; and

(d) the action proposed to be taken in regard to such areas ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) The areas covered

under the Hill Area Development Programme in operation since the beginning of the Fifth Five Year Plan consist of (i) those forming part of a bigger State and (ii) the Western Ghats Region. Statewise coverage of Hill Area Development Programme is given in the Statement below. The areas covered under the first group were so identified by a sub-committee of the National Development Council in its meeting held on 12 March, 1965 with reference to the considerations of altitude and border and strategic location.

The criteria adopted for the delineation of hill areas along the Western Coast termed as Western Ghats were elevation (i.e. 600 metres and above) and contiguity, a taluka being the unit of demarcation.

(b) No, Sir.

(c) and (d) No part of Andhra Pradesh was included in either of the two groups of identified areas mentioned in answer to part (a) and, as such, the State is not in receipt of special assistance.

Statement

Coverage of the Hill Areas Development Programme

State	District
1	2
I. Hill Areas	
Uttar Pradesh	Dehradun Pauri Garhwal Tehri Garhwal Chamoli Uttar Kashmir Nainital Almora Pithoragarh
Assam	North Cachar Karbi Anglong
Tamil Nadu	Nilgiris